

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/4920/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the ^{7th} 19 July, 2022.

Sub:- **Casual leave and station leave permission.**

Ref:- DJ.SSM-I.3/Esstt/2021/2022/ /E dated 01.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.07.2022 with station leave permission from the evening of 08.07.2022 till the morning of 12.07.2022**, has been granted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/4921/A, dated , 19-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)